

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).9676-9678/2025

SAURABH SINGH & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

[ONLY IA No. 77254/2026 IS LISTED UNDER THIS ITEM]
IA No. 77254/2026 - EARLY HEARING APPLICATION

Date : 15-05-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) : Mr. Saurabh Mishra, Sr.Adv.
Mr. Additya Kapoor, Adv.
Mr. Kushal Kumar, Adv.
Mr. P. Amrut, Adv.
Mr. Smarhar Singh, AOR

For Respondent(s) : Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 77254/2026

1. List the appeals for hearing in the week commencing 30.11.2026 before an appropriate Bench.
2. IA No.77254/2026 stands disposed of accordingly.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR